GOVEERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HEALTH & FAMILY WELFARE DEPARTMENT 9TH LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI-110002 PH: 011-23392017; email: pshealth@nic.in

No.PS/HFW/2020/ Prsecyhw/3523-3541

Dated: 27/04/2021

ORDER

In pursuance of DDMA Order No. F.1 (589/DDMA (HQ)/Misc. Matters/COVID/21/398 dated 25.04.2021 directing that comprehensive stringent action on multiple fronts to crack down on black marketing and hoarding of life saving drugs and COVID-19 management related drugs should be taken, the Action Taken Report in the prescribed performa mandated by the said order of DDMA shall be submitted by Drug Controller, GNCTD and Dy. Commissioner(HQ), Office of Divisional Commissioner to Dr. Ashish Chandra Verma, IAS, OSD, H&FW who shall submit the reports received from Drug Controller, GNCTD and Dy. Commissioner (HQ), office of Div. Comm. to the undersigned on a daily basis without fail.

(Vikram Dev Dutt) Pr. Secretary (H&FW)

Copy to:

- 1. Dr. Ashish Chandra Verma, IAS, OSD Health, GNCT of Delhi.
- 2. Pr. Secy (Revenue)/Div. Comm., GNCT of Delhi.
- 3. Spl. Secy(HFW)/Drug Controller, Delhi, GNCT of Delhi.
- 4. All DMs, GNCT of Delhi.
- 5. DC(HQ), Revenue Deptt. Office of Div. Comm., GNCTD.

No.PS/HFW/2020/Prsecyhfw/3523-3541

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Copy for information to:-

- 1. ACS (Power)/Nodal Officer for COVID-19, GNCT of Delhi.
- 2. OSD to Chief Secretary, Delhi
- 3. Secretary (H&FW), GNCTD.



(Vikram Dev Dutt) Pr. Secretary (H&FW)